GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UN-STARRED QUESTION NO. 4694 ANSWERED ON MONDAY, MARCH 23, 2020/CHAITRA 3, 1942 (SAKA)

CORPORATE UNITS

QUESTION

4694. SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of CORPORATE AFFAIRS कॉर्पोरेट कार्य मंत्री be pleased to state:

(a) the number of corporate units running in profit or loss respectively;

(b) the efforts being made to strengthen the corporate units (industries) in this era of competition; and

(c) the efforts being made to convert the units running in losses currently into profit making units?

ANSWER

THE MINISTER OF STATE FOR

FINANCE AND CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR) वित्त एवं कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री (श्री अनुराग सिंह ठाकुर)

(a): The term "Corporate Unit" is not defined in the Companies Act. However, as per the records maintained in the MCA portal, number of companies which are running in profits during the financial year 2018-19 is 3,99,080 and number of companies which are running in losses during the financial year 2018-19 in India is 3,29,793.

(b) &(c): The Government in the Ministry of Corporate Affairs (MCA) administers the Companies Act, Limited Liabilities Partnership Act. The term "Industries" does not fall under the jurisdiction of MCA and therefore, information of MCA is NIL. However, Ministry of Commerce & Industry, Department for Promotion of Industry and Internal Trade has also provided NIL information in this regard.

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